

Annexure-6															
Name of the corporate debtor: Paramount Minerals And Chemicals Limited; Date of commencement of CIRP: 25.03.2025; List of creditors as on: 17.04.2025															
List of other creditors (Other than financial creditors and operational creditors)															
(Amount in ₹)															
Sr. no.	Name of Creditor	Details of claim received			Details of Claim Admitted						Amount of Contingent Claim	Amount of any Mutual dues,that may be set off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of Receipt of Claim via Email	Date of Receipt	Amount claimed	Amount of claim Admitted	Nature of Claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in COC					
1	Ideas and Journeys Private Limited	08.04.2025	08.04.2025	9,05,20,000.00		Advance against Sale of Fixed Asset	no			0				9,05,20,000.00	Refer Note 1
Total				9,05,20,000.00	-		-	-		-	-	-		9,05,20,000	-

**Note:**  
The Claim is submitted as Financial Creditor. However, as per the documents submitted the claim is admissible under Other creditors (other than financial and operational creditors). Also, it may be noted that the principal amount of INR 7,30,00,000 is admissible. However, awaiting Form F for admission. For the balance amount of INR 1,75,20,000 clarification sought is pending and thereby the same is under verification.